

sent any officers to see personally the situation in Mussoorie regarding the buildings, etc?"

**Shri K. C. Reddy:** Yes, our officers have been to Mussoorie on more than one occasion and held discussions with the various private owners of properties. I would like to assure the hon. Member that the negotiations are in a very advanced stage.

**Shri Hem Barua:** In view of the fact that there are very good library facilities and the services of a first class university like the Delhi University in Delhi, may I know the reason for shifting the IAS school to Mussoorie?

**Shri K. C. Reddy:** The hon. Member I am afraid, is arguing about the necessity. There is necessity to shift some offices from Delhi. The House is aware of the pressing demand for shifting certain offices from Delhi to other places. After taking all aspects of the question into account, Mussoorie has been decided to be a suitable place for the location of the school.

**Shri Hem Barua:** May I know whether it will be economic....

**Mr. Speaker:** Next question. We are arguing about this.

**Lakshmi Rattan Cotton Mills, Kanpur**

\*1701. { **Shri Bhogji Bhal:**  
**Shri Rameshwar Tantia:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Lakshmi Rattan Cotton Mills, Kanpur, has given a notice of closure of the Mills;

(b) if so, what is the reason of the closure;

(c) the steps Government propose to take in the matter; and

(d) the number of workers at present employed in the above Mills?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) **Financial difficulties.**

(c) It is understood that the U.P. Government are taking up the matter regarding credit by Banks with the Ministry of Finance, New Delhi. The Regional Officer of the Textile Commissioner's Office at Kanpur is keeping a close watch on the situation. The Closure notice has been extended upto 14th April, 1958.

(d) 2252.

**Shri Rameshwar Tantia:** May I know whether the Government is thinking of appointing some enquiry committee to find out the reason of closure not only of this mill, but other mills also and if they are satisfied, take over this mills, as they have done in the case of the Sholapur Mill?

**Shri Manubhai Shah:** As the hon. Member is aware, we do not have a general purpose enquiry for all textile mills. For different situations, we try to seek different remedies. As the House is aware, some enquiries have been held into some mills, but as far as this particular mill is concerned, it has not closed so far. Our intention is to find out from them if we can resolve the difficulties, so that they continue production.

**Shri S. M. Banerjee:** May I know whether it is a fact that this particular mill took huge loans from the State Bank to the tune of a crore, whether this mill has been served with notice by the State Bank and that is the main reason of the closure?

**Shri Manubhai Shah:** That is already contained in a part of my answer to the question, though I would not be quite sure about the figure mentioned by the hon. Member. But the Bank did feel that the accumulation of the stocks with the party and the general financial situation did not warrant the same amount of facility which they were previously giving. We are trying to enquire from the State Bank, the Finance Ministry and the party and examine the situation, so that the credit facilities are extended to the party in a reasonable way.